

ITEM NO.1502

COURT NO.15

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9252-9253/2022

KERALA STATE ELECTRICITY BOARD & ORS.

Appellant(s)

VERSUS

THOMAS JOSEPH ALIAS THOMAS M. J. & ORS.

Respondent(s)

([HEARD BY: HON. DINESH MAHESHWARI AND HON. J.B. PARDIWALA, JJ.])

WITH

C.A. No. 9256-9257/2022 (XI-A)

C.A. No. 9254-9255/2022 (XI-A)

C.A. No. 9262-9263/2022 (XI-A)

C.A. No. 9264-9265/2022 (XI-A)

C.A. No. 9266-9267/2022 (XI-A)

C.A. No. 9268-9269/2022 (XI-A)

C.A. No. 9270-9271/2022 (XI-A)

C.A. No. 9258-9259/2022 (XI-A)

C.A. No. 9260-9261/2022 (XI-A)

Date : 16-12-2022 These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Mr. R. Basant, Sr. Adv.
Mr. Raghenth Basant, Adv.
Mr. P. V. Dinesh, AOR
Mr. Vishnu Pazhanganat, Adv.
Ms. Roopali Lakhotia, Adv.
Mr. Ajay Krishna, Adv.
Mr. Bineesh K., Adv.
Mr. Rahul Raj Mishra, Adv.

For Respondent(s)

Mr. Nishe Rajen Shonker, AOR
Mr. Mohammed Sadique T.a., AOR
M/S. Kmnp Law Aor, AOR

Mr. C. K. Sasi, AOR

Mr. Dhananjaya Mishra, AOR

Hon'ble Mr. Justice J.B. Pardiwala pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice Dinesh Maheshwari and His Lordship.

Leave granted.

These appeals are allowed in terms of signed reportable judgment.

All pending applications stand disposed of.

**(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**

(Signed reportable judgment is placed on the file)